**Title:** Regarding resentment on the published reports on the preparation of construction of temple on the site of Babri Masjid in Ayodhya.

SHRI G.M. BANATWALLA (PONNANI): Mr. Chairman, Sir. I wish to draw the attention of the Prime Minister to a very grave situation that is developing. There are very serious reports that preparations are going on for the construction of a grand temple on the site of Babri Masjid. There are open claims being made by the functionaries of Vishwa Hindu Parishad and others. A co-convener of the Ramjanma Bhoomi Committee has gone to the extent of saying that pillars are being constructed out of stones from Jaipur and other places and very soon the temple will come up.

Now, the Central Government is the custodian of this place. The matter is before the courts and there are court orders to the effect that status quo must be maintained. There are, therefore, very serious violations of the court orders. Now, my only request to the Government is that the entire nation must be taken into confidence with respect to the situation that is developing there on the site of the Babri Masjid in Ayodhya. The people must know the reality.

Secondly, full security must be provided and the safety of the place must be ensured. The orders of the court must be properly maintained because there is a lot of resentment going on in the entire country. Let the Prime Minister take note of that resentment in time and steps be taken for the security and safety of the place... (Interruptions)

">

श्री मदन लाल खुरानाः महोदय, इस तरह के स्टेटमेंट से देश में कहीं कंफ्यूज़न न फैले इसलिए मैं स्थिति को स्पष्ट करना चाहता हूं। कोर्ट के आर्डर को स्ट्रीक्ली फॉलो किया जा रहा है।

... (व्यवधान)

MR. CHAIRMAN Shri Beni Prasad Verma, please sit down and allow the hon. Minister to speak.

... (Interruptions)

श्री मदन लाल खुरानाः स्टेटस को मेनटेन किया जा रहा है। साइट पर मंदिर बनाने की कोई सूचना हमारे पास नहीं है, अगर कहीं घर में या किसी अन्य स्थान पर कोई मंदिर बनाता है तो उस बारे में अगर कोर्ट कोई आदेश दे दे तो हम उसकी आज्ञा का भी पालन करेंगे, लेकन अगर कोई अपने घर में मंदिर बनाता है तो हम उसमें क्या कर सकते हैं।

... (व्यवधान)
जहां तक कोर्ट के आर्डर की बात है, मैंने आपसे कहा कि उसका पूरी तरह से पालन किया जा रहा है।
... (व्यवधान)
अगर हिन्दुस्तान के किसी कोने में कोई मंदिर बन रहा है तो उसके बारे में ये स्टे आर्डर ले आएं,
... (व्यवधान)
हम उसका भी पालन करेंगे।
... (व्यवधान)

श्री जी.एम. बनातवाला : किसी कोने की बात नहीं हो रही है, बाबरी मस्जिद की जगह की बात हो रही है।

... (व्यवधान)

वहां के बारे में क्लेम किए जा रहे हैं।

">SHRI SURESH KURUP (KOTTAYAM): Sir, there are reports that the temple is being constructed there. What does the Government say about that?... (Interruptions)

14.00 hrs.

MR. CHAIRMAN (SHRI K. YERRANNAIDU): This is the zero hour. The hon. Minister has already responded to you. Again you are asking for clarification. No.